

Structural changes in Coal India Ltd.

600. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of ENERGY be pleased to state :

(a) whether Government propose to bring about structural changes in the Coal India Ltd; and

(b) if so, the details thereof and the objective in view ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) Does not arise.

De-reservation of items from small-scale industries sector

601. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have decided to de-reserve some items from the small-scale industries sector;

(b) if so, the details thereof and the reasons therefor; and

(c) its effect on small-scale industries ?

THE MINISTER OF INDUSTRY AND MINISTER OF PETROLEUM AND NATURAL GAS (SHRI NARAYAN DATT TIWARY) : (a) Reservation/de-reservation of items for manufacture in the small scale sector is a continuing process. Government of India has appointed an Advisory Committee on Reservation under the Industries (Development and Regulation) Act to make recommendations in respect of items which should be reserved for exclusive production in the small scale sector. Decisions are taken on the basis of recommendations made by this Committee. On the recommendations of the Advisory Committee, the Government *vide* its Notification dated the 30th May, 1986, reserved 7 new items, dereserved 14 items and made change in nomenclature in respect of 18 items.

(b) The following items were dereserved as per Government Notification dated the 30th May, 1986 :—

1. Indigo.
2. Roofing tiles—plastic.
3. Flooring tiles—plastic.
4. Flooring tiles—Glass.
5. Glass tube.
6. Glazed tiles upto 10 cms x 10 cms.
7. Nail cutters.
8. Sheep shearing machine.
9. Cooking ranges upto 4 hot plates/boiler plates with/without baking oven hot cases upto 4 KW.
10. T. V. deflection components.
11. Electronic cigarette lighters,
12. Electronic flash guns.
13. Hearing aids.
14. Handles and locks— auto.

The following criteria are adopted in dereservation of items :—

- (i) Industries where large imports are being allowed and/or where large scale smuggling may be taking place.
- (ii) Industries in high technology areas or those requiring greater impetus for promoting exports which should necessarily be of large size in order to reduce costs and be competitive internationally.
- (iii) Industries where because of constraints on size, the small scale sector is unable to ensure quality production and cannot induct modern technology.

(c) Dereservation is not likely to affect these units as the existing small scale units manufacturing these items will continue to enjoy all incentives and concessions that are applicable for the units in the small scale sector.

Recommendations for scrapping of Paper Control Order

602. SHRI YASHWANTRAO GADAKH PATIL :
SHRI MANIK REDDY :